

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH



O.A.N0.060/000220/2020
 Decided on: 10.08.2020

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)

Sonu Kumar

S/o Ramesh Chand,

Aged 29 years,

R/o V&PO Gurukul Narsan Tehsil Roorkee,

District Haridwar-247667

(Candidate of Group D)

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Applicant

(BY ADVOCATE : MR. SUDESH K. KHURCHA)

Versus

1. Union of India through Chairman Railway Board, Rail Bhawan, new Delhi-110001.

2. Railway Recruitment Board Chandigarh (through its Chairman)-734001

3. Secretary, Railway Recruitment Board, Chandigarh-734001.

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Respondents



ORDER (ORAL)
HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

After failing to answer the queries raised by the Court qua issue relating to manner of checking of the answering key and miscalculation in giving the marks to the applicant in the relevant selection conducted by the respondents, learned counsel for the applicant wishes to withdraw this Original Application with liberty to file a fresh one on the same cause of action with better particulars.

2. Dismissed as withdrawn, with the indicated liberty.

**(SANJEEV KAUSHIK)
MEMBER (J)**

**(AJANTA DAYALAN)
MEMBER (A)**

Place: Chandigarh
 Dated: 10.08.2020

HC*